



IN THE HIGH COURT OF KARNATAKA AT BENGALURU

DATED THIS THE 19TH DAY OF JANUARY, 2026

BEFORE

THE HON'BLE MR. JUSTICE R DEVDAS

WRIT PETITION NO. 9582 OF 2023 (GM-RES)

BETWEEN:

SRI N R NAIK
AGED ABOUT 68 YEARS,
OCC : ADVOCATE
R/AT NO 147/7,
2ND BLOCK, SRIRAMA ROAD,
THYAGARAJANAGAR,
BENGALURU - 560028
PARTY IN PERSON

...PETITIONER

(BY SRI.N.R.NAIK., PETITIONER, PARTY-IN-PERSON)

AND:

1. THE STATE OF KARNATAKA
REP. BY ITS CHIEF SECRETARY
GOVERNMENT OF KARNATAKA,
VIDHANA SOUDHA,
AMBEDKAR BEEDHI,
BENGALURU 560001.
2. THE PRINCIPAL SECRETARY
STATE OF KARNATAKA
SOCIAL WELFARE DEPARTMENT,
VIDHANA SOUDHA,
AMBEDKAR BEEDHI,





BENGALURU 560001.

3. THE COMMISSIONER
DEPARTMENT OF SOCIAL WELFARE,
M S BUILDING,
AMBEDKAR BEEDHI,
BENGALURU 560001.
4. THE AUTHORIZED OFFICER
CONTROL ROOM,
SOCIAL WELFARE DEPARTMENT,
DEPARTMENT OF YOUTHS SERVICES
AND SPORTS BUILDING,
YAVANIKA, NRUPATHUNGA ROAD,
BENGALURU 560001.
5. THE CABINET SUB COMMITTEE ON
INTERNAL RESERVATIONS OF
SCHEDULED CASTE
BY ITS CHAIRMAN
SRI J C MADHUSWAMY,
HONBLE MINISTER OF LAW,
PARLIAMENTARY AFFAIRS AND LEGISLATION
AND MINOR IRRIGATION,
STATE OF KARNATAKA,
VIDHANA SOUDHA, AMBEDKAR BEEDHI,
BENGALURU 560001.
6. THE CABINET SUB COMMITTEE
ON INTERNAL RESERVATIONS OF
SCHEDULED CASTE
MEMBER SRI GOVIND M KARJOL,
HONBLE MINISTER FOR MAJOR,
AND MEDIUM IRRIGATION,
STATE OF KARNATAKA,



VIDHANA SOUDHA, AMBEDKAR BEEDHI,
BENGALURU 560001.

7. THE CABINET SUB COMMITTEE
ON INTERNAL RESERVATIONS OF
SCHEDULED CASTE MEMBER
SRI S ANGARA
HONBLE MINISTER FOR FISHERIES
PORT AND INLAND TRANSPORT
STATE OF KARNATAKA,
VIDHANA SOUDHA, AMBEDKAR BEEDHI,
BENGALURU 560001.
8. THE CABINET SUB COMMITTEE
ON INTERNAL RESERVATIONS OF
SCHEDULED CASTE MEMBER
SRI PRABHU CHAVAN,
HONBLE MINISTER FOR ANIMAL HUSBANDRY,
STATE OF KARNATAKA,
VIDHANA SOUDHA, AMBEDKAR BEEDHI,
BENGALURU 560001.
9. THE CABINET SUB COMMITTEE
ON INTERNAL RESERVATIONS OF
SCHEDULED CASTE MEMBER
DR K SUDHAKAR
HONBLE MINISTER FOR HEALTH AND FAMILY
WELFARE AND MEDICAL EDUCATION
STATE OF KARNATAKA,
VIDHANA SOUDHA, AMBEDKAR BEEDHI,
BENGALURU 560001.
10. THE CHAIR PERSON STATE COMMISSION
FOR SCHEDULED CASTE
STATE OF KARNATAKA



NO 14/3, NRUPATHUNGA ROAD,
NEAR RESERVE BANK, AMBEDKAR VEEDHI,
BENGALURU 560001.

11. THE CHAIR PERSON NATIONAL
COMMISSION FOR SCHEDULED CASTES
5TH FLOOR, LOK NAYAK BHAWAN,
KHAN MARKET, NEW DELHI 110003.

...RESPONDENTS

(BY SMT. NAVYA SHEKHAR., AGA FOR R1 TO R4
SRI. A.C. MANJUNATHA., ADVOCATE FOR R10)

THIS WP IS FILED UNDER ARTICLES 226 & 227 OF THE
CONSTITUTION OF INDIA PRAYING TO SET ASIDE THE GOVT
ORDER PASSED BY R-1 IN NO. SWD 02 SAD 2014 (PART)
BENGALURU DTD 27.03.2023 BASED ON THE REPORT OF R-2
RECOMMENDING TO THE GOVT OF INDIA FOR APPROVAL OF
INTERNAL RESERVATION FOR 101 SCHEDULED CASTE IN
KARNATAKA STATE WHICH IS ACCENTED BY PRESIDENTIAL
ORDER 1950 WHICH IS PRODUCED AT ANNEX-F AND SAME IS
DECLARED AS ULTRA VIRES AND ETC.,

THIS PETITION, COMING ON FOR PRELIMINARY
HEARING, THIS DAY, ORDER WAS MADE THEREIN AS UNDER:

CORAM: HON'BLE MR. JUSTICE R DEVDAS

ORAL ORDER

The petitioner/party-in-person has filed a memo
dated 19.01.2026 stating that the notification which is
questioned is already implemented by way of another
notification which has been questioned before this Court in



another writ petition and therefore the prayer made in this writ petition has become infructuous.

2. The memo is taken on record, subject to all just exceptions.

3. Accordingly, the writ petition stands dismissed as having become infructuous.

**Sd/-
(R DEVDAS)
JUDGE**

KLY
CT: JL